

Name of the corporate debtor: KH Foges India Private Limited
Date of commencement of CIRP 13-12-2021 (Order received to IRP on 07-01-2022)
List of creditors as on: 12-12-2023

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| Sl. No. | Category of creditor | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims not admitted | Amount of claims under verification | Details in Annexure | Remarks, if any |
|--------------|----------------------------------------------------------------------------------------------------|----------------------------|-----------|----------------------------|---------------------------|-----------------------------|-------------------------------|-------------------------------------|---------------------|-----------------|
| | | No. of claims | Amount | No. of claims | Amount of claims admitted | | | | | |
| 1 | Secured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NIL |
| 2 | Unsecured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NIL |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NIL |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 1 | 21810908 | 1 | 16100000 | 0 | 0 | 5710908 | Annexure-I | NIL |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NIL |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NIL |
| 7 | Operational creditors (Government Dues) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NIL |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 3 | 102733720 | 2 | 95377910 | 0 | 7355810 | 0 | Annexure-II | NIL |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NIL |
| Total | | 4 | 124544628 | 3 | 111477910 | 0 | 7355810 | 5710908 | 0 | NIL |

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

Annexure-I

Name of the corporate debtor: KH Foges India Private Limited

Date of commencement of CIRP 13-12-2021 (Order received to IRP on 07-01-2022)

List of creditors as on: 12-12-2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)(Amount in INR)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|-------------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of Voting share in CoC | | | | | |
| 1 | PSL Engineering Pte Ltd | 14/09/2022 | 21810908 | 16100000 | Unsecured | NIL | NIL | 100.00% | NIL | NIL | NIL | 5710908 | NIL |

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

Annexure-II

Name of the corporate debtor: KH Foges India Private Limited
 Date of commencement of CIRP 13-12-2021 (Order received to IRP on 07-01-2022)
 List of creditors as on: 12-12-2023

List of Operational Creditors (Other than Workmen and Employees)
 (Amount in INR)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--------------------------------------------|---------------------------|---------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of Voting share in CoC | | | | | |
| 1 | Arvind Pipes & Fittings Industries Pvt.Ltd | 21/01/2022 | 4,05,89,889 | 4,05,89,889 | Unsecured | NII | NII | No | 42.6% | NII | NIL | NIL | NIL | |
| 2 | P Manickam & Co | 21/01/2022 | 73,55,810 | 0 | Unsecured | NII | NII | No | 0.0% | NII | NIL | 73,55,810 | NIL | |
| 3 | CGST & Central Excise Dept | 21/03/2022 | 5,47,88,021 | 5,47,88,021 | Unsecured | NIL | NIL | No | 57.4% | NIL | NIL | 0 | NIL | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | Total | | 10,27,33,720 | 9,53,77,910 | | 0 | 0 | | 100.00% | | | 73,55,810 | 0 | |

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.